1959-60

(Upto the

## Realisation of Revenue Arrears in Tripura

978. Shri Dasaratha Deb: Will the Minister of Home Affairs be pleased to state the number of 'sanshit' notices issued during 1958-59 and 1959-60 (upto 31st October, 1959) in Tripura for the realisation of arrears from:

- (i) Rent;
- (ii) Agricultural loan;
- (iii) Dadan;
- (iv) Charchukti Tax;
- (v) Adda Tax;
- (vi) Loans advanced to displaced persons?

The Minister of Home Affairs (Shri G. B. Pant): The required information is given below:

		1958-59	end of October 1959)	
-				
(i)		5,040	3,907	
(ii)		1,270	1,019	
(iii)		223	43	
(iv)		249	65	
(v) .		14		
(vi)		4,023	1,514	

## Relief of Natural Calamities

Shrimati Ila Palchoudhuri: Shri Shree Narayan Das: Shri Prakash Vir Shastri: Shri Ram Krishan Gupta: Shri Ajit Singh Sarhadi: Sardar Iqbal Singh: Shri Sadhan Gupta: Shri D. C. Sharma:

Dr. Ram Subhag Singh: Shri Bibhuti Mishra: Shri Supakar:

Shri Sanganna:

Shri Assar:

| Shri Madhusudan Rao:

Will the Minister of Home Affairs be pleased to state the nature and extent of relief other than foodgrains

relief given by the Central Government to those States (West Bengal, Bombay, Orissa, Bihar, U.P. and Saurashtra) which have been recently hit by devastating floods?

The Minister of Home Affairs (Shri G. B. Pant): (1) The Indian Air Force carried out reconnaissance of flood affected areas in West Bengal and airdropped about 56631 mds. of food supplies in the Districts of Hoogly, Burdwan, Nadia, Murshidabad and Howrah.

- (2) The Indian Navy units rendered medical assistance to flood victims at Surat.
- (3) It has been agreed that the expenditure on repairs and reconstruction of the Surat City wall damaged by the recent floods may be included in the Bombay Government's claim for assistance in connection with the floods in Surat.
- (4) The Railway authorities have agreed to allow free transport of gift consignments, building materials etc. for distribution in the flood-affected areas in Bombay.

No request for Central assistance has so far been received from Orissa, U.P. and Bihar and in respect of Saurashtra region of Bombay.

## Section Officers in Central Secretariat

- 980. Shri Hem Raj. Will the Minister of Home Affairs be pleased to state:
- (a) whether it is a fact that I.A.S direct recruits are being appointed to the posts of Section Officers, Grade III, in the Central Secretariat:
- (b) whether it is a fact that minimum probationary period of years is prescribed for them before their appointment to the regular posts of Section Officers, Grade III;
- (c) whether it is also a fact that they have been given duty posts after completion of one year probation; and
- (d) whether this procedure led to any saving in expenditure?